

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 13(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

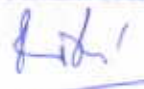


Shri.R.VARDHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: A.A Development Capital India Fund LLC  
V/s.

M/s. Bar Flex Ployfilms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

| S.NO. | NAME          | DESIGNATION      | REPRESENTATION | SIGNATURE   |
|-------|---------------|------------------|----------------|---|
| 1     | RISHI AGRAWAL | Adv FOR<br>Petit | PETITIONER     |  |
| 2.    | MALAVIKA LAL  | "                | "              |  |
| 3.    | POOJA SAIGAL  | Adv<br>for       | Respondent     |  |

**Order**

The matter has been transferred from Court No. II and fixed for proper orders.

List on 06.10.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

22<sup>nd</sup> August, 2016  
(P.K. Sud)